

श्रीर देश भक्ति हेतु संघर्ष करने का प्रजा-  
तांत्रिक अधिकार नहीं देगी ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) और (ख). विदेशीय क्षेत्रीय पंजीकरण अधिकारी, नई दिल्ली, ने विदेशीय अधिनियम, 1946 के अन्तर्गत नागरिक प्राधिकारी के रूप में अपने सांविधिक अधिकारों का प्रयोग करते हुए केवल उन फिलिस्तीनी तथा ईरानी विद्यार्थियों के आन्दोलनों को प्रतिबंधित करने के लिए उपयुक्त आदेश जारी किये थे जिनके बारे में समझा जाता था कि अमरीकी राष्ट्रपति तथा शाह ईरान के भारत के उनके हाल के दौरों के दौरान वे उनके विरुद्ध अशोभनीय प्रदर्शन करेंगे। विद्यार्थियों को अपने निवास स्थानों/छात्रवासों में ठहरने तथा किसी प्रदर्शन आदि के लिए तैयारी करने अथवा उसमें भाग न लेने के निदेश दिए गए थे। उन्हें सूचित किया गया था कि आदेशों का उल्लंघन करने पर उन्हें देश से बाहर निकाला जा सकता है।

(ग) पुलिस ने ईरानी विद्यार्थियों को जिन्होंने शाह के विरुद्ध प्रदर्शन किया था नहीं पीटा था।

(घ) और (ङ). यह कार्यवाही देश में मित्र राष्ट्रों से अतिथि के रूप में आये प्रधानों के सामने हिंसा तथा अशोभनीय प्रदर्शन करने की संभावना को खत्म करने के लिये कुछेक ऐसे विद्यार्थियों के विरुद्ध की गई थी। जहां तक वे इस देश के नियमों का पालन करते हैं उन पर कोई अन्य प्रतिबंध नहीं लगाये जाते हैं।

**Philippine woman Anand Margi in Calcutta.**

1216. SHRI P. K. KODIYAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a woman from Philippines, a known Anand Margi terrorist, landed in Calcutta from United States recently;

(b) if so, the details in this regard;

(c) whether Government had got information that she has a plan to stage protest against the continued detention of the Anand Marg Chief P. R. Sarkar;

(d) whether this information was received before she landed in the country; and

(e) if so, how she could escape and what steps are being taken to trace her?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). A Philippine woman who was stated to have associations with the Anand Marg came to India on a landing permit via Calcutta in January, 1978.

(c) No, Sir.

(d) Does not arise.

(e) When her activities were found undesirable, she was served with a Quit India Notice. She left India on 25-1-1978.

**Visit of the Team of Defence Ministry Abroad for Talks Regarding Deep Penetration Aircraft**

1217. SHRI MADHAVRAO SCINDIA: Will the Minister of DEFENCE be pleased to state:

(a) whether the teams of his ministry are going abroad to have talks for negotiating the terms and mode of payment with some Western countries who have agreed to offer deep penetration aircraft to this country;

(b) if so, the names of the countries; and

(c) the expected time by which the negotiations are likely to be completed?

**THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM):** (a) to (c). The Government are holding discussions with different manufacturers with a view to procuring the deep penetration aircraft. For this purpose, our technical teams have gone to visit Sweden, France and U.K. Another team is also going to these countries to hold exploratory talks. Government will take a final decision after full details have been obtained and discussions completed.

**Export-Cargo handled at Bombay, Calcutta and Madras**

1218. **SHRI VIJAY KUMAR MALHOTRA:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of ocean going ships engaged in foreign trade that called at the ports of Bombay, Calcutta and Madras during 1977 and how many of these ships were of Indian nationality;

(b) the number of ocean going ships that called at these ports during the last years of the First Five Year Plan and the Third Five Year Plan respectively;

(c) the weight of all export cargo handled at the ports of Bombay, Calcutta and Madras during 1977 and what weight of cargo was handled at these ports during the last year of the First Five Year Plan and during the last year of the Third Five Year Plan; and

(d) how much of this cargo was General Export Cargo in each of the three years?

**THE MINISTER OF SHIPPING AND TRANSPORT (SHRI CHAND RAM):** (a) No. of ocean going ships engaged during 1977 in foreign trade.

Port	Total No. of ships	Indian nationality
Bombay	2,795	1064
Calcutta	727	276
Madras	776	346

**(b) No. of ocean going ships called at the Ports**

Year	Port	Total No. of ships
1933-36	Bombay	2621
(Last year of the First Five Year Plan)	Calcutta	1289
	Madras	918
	Bombay	2958
1965-66	Bombay	2958
(Last year of Third Five Year Plan)	Calcutta	1671
	Madras	1312

**(c) Export cargo handled**

(in tonnes).

Port	Year		
	1977	1955-56	1965-66
		(Last year of first Five Year Plan)	(Last year of 3rd Five Year Plan)

Bombay	49,63,000	32,86,000	53,40,000
Calcutta	33,29,000	46,96,000	45,64,000
Madras	31,03,779	6,37,781	15,72,713

**(d) General export cargo (in tonnes)**

Port	1977	1955-56 (Last year of 1st Five Year Plan)	1965-66 (Last year of 3rd Five Year Plan)
Bombay	31,81,000	14,02,000	13,08,000
Calcutta	17,85,000	18,01,000	20,50,000
Madras	6,38,575	2,96,832	3,04,428